

1	2	3	4	5	6	7
54.	Bridge Federation of India	3.00	0.00	0.00	0.00	3.00
55.	Ice Hockey (NSPO), New Delhi	1.50	0.00	0.00	0.00	1.50
56.	School Games Federation of India, Bhopal	13.36	43.54	5.20	0.00	62.10
57.	Indian Olympic Association, New Delhi	238.96	204.00	1324.60	39.54	1807.10
58.	Sports Authority of India, J.N. Stadium, New Delhi	1000.00	2000.00	3700.16	322.00	7022.16
59.	Association of Indian Universities (NSPO)	0.00	158.45	381.00	160.89	700.34
60.	Tenpin Federation of India	0.00	0.00	55.10	0.00	55.10
61.	Bowling Federation of India	1.82	56.86	64.27	0.00	122.95
		5183.36	7992.64	10337.20	13603.38	35895.31

*The figures include expenditure incurred upto February 2012 for London Olympics 2012

Action taken on Antrix Devas Deal

*223. DR. T.N. SEEMA : Will the PRIME MINISTER be pleased to state :

(a) whether Government has taken any action against those who have committed omissions and commissions in the Antrix-Devas deal; and

(b) the members of the Space Commission who gave approval to the deal?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY) : (a) Based on the findings of the High Level Team, four former scientists of the Department of Space have been excluded from re-employment, committee roles or any other important role under the Government and have been divested of any current assignment/consultancy with the Government.

(b) The Antrix-Devas deal was not put up for approval of Space Commission. This deal was approved by Antrix Board.

Amendment in the Forest Rights Act

*224. SHRIMATI VASANTHI STANLEY : Will the Minister of TRIBAL AFFAIRS be pleased to state :

(a) the action that has been taken on the recommendations of the National Advisory Council (NAC) regarding amendments pertaining to the Forest Rights Act;